

[English]

Revamping of NFDC

9384. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to revamps the National Film Development Corporation (NFDC); and

(b) if so, the changes contemplated?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Yes, Sir. The Board of the National Film Development Corporation has been reconstituted recently, with Shri D.V.S. Raju, a distinguished and experienced person of the Indian Film Industry, as Chairman and 10 eminent persons from the film sector as part-time Directors. The objectives of the Corporation are to afford financial assistance to emerging film makers, as also to provide outlets for quality cinema by making available financial assistance for the construction of low budget video theatres and small cinema theatres with seating capacities of about 600. During the year 1990-91, Government have decided to provided plan support of Rs. 3.00 crores to the NFDC.

2. During the 8th Plan period also, adequate Plan Support for the NFDC is envisaged in order to enable it to play a substantial role in the promotion and propagation of quality cinema.

NABARD Assistance to Punjab

9385. SHRI KAMAL CHAUDHRY: Will the Minister of FINANCE be pleased to state:

(a) the details of the financial assistance provided by the National Bank for Agriculture and Rural Development (NA-

BARD) during the last two years ending 31 March, 1990 to cooperative banks and cooperative societies in Punjab especially in Hoshiarpur district to help needy farmers in their agricultural operations;

(b) whether the NABARD has insisted on certain conditions to be fulfilled by the above cooperative/societies to be eligible for the financial help from the NABARD and the Cooperative Banks/societies are finding it difficult to fulfil such conditions; and

(c) the details of action taken by Government to facilitate the flow of finance from the NABARD to the cooperative banks/societies in Punjab?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) National Bank for Agriculture and Rural Development (NABARD) has provided the following amounts for financing Seasonal Agricultural Operations (SAO) during the last two years 1988-80 and 1989-90 as refinance to Punjab State Cooperative Bank (PSCB):

<i>Year</i>	<i>Amount in Rs. crores</i>
1	2
1988-90 (July-June)	181.28
1989-90 (July-June)	193.04

The credit limits sanctioned to PSCB on behalf of Hoshiarpur Central Cooperative Bank (CCB) for SAO during the last 2 years 1988-89 and 1989-90 were as under:

<i>Year</i>	<i>Amount in Rs. crores</i>
1	2
1988-89	3.60
1989-90	9.92

(b) The refinance from NABARD to